

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 4(ND) 14

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2018

NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s Karmyogi Homes Pvt. Ltd & ors

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Shadan Faresat and Mr. Suhail R. Bhat, Advocates		
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	For the Respondent:	None		
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ORDER

Contempt Petition No. 14/2017 for violating direction passed in CP 4(ND)/14 has been argued out by the Ld. Counsel for the Applicant.

A request for further time to rebut the allegation is prayed for on behalf of the contemnors.

At their request adjourned to 3.4.2018.

CP No.4(ND)/2014 be listed with CP No. 120(ND)/09 on 31.5.2018.

— Sd —

(Deepa Krishan)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)